

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5326/2006

(From the judgement and order dated 21/06/2005 in CRLA No. 494/1998
of The HIGH COURT OF MADRAS)

SELLAPPAN

Petitioner(s)

VERSUS

STATE OF TAMIL NADU

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail and office report)

Date: 03/01/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. R. Nedumaran,Adv.

For Respondent(s)

Mr. R. Sundaravaradan, Sr.Adv.

Mr. S. Vallinayagam,Adv.

Mr. V.G. Pragasam,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)

Court Master

(Madhu Saxena)

Court Master